

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal No(s). 13325/2024

ANUJ SINGH

Appellant(s)

VERSUS

CANTONMENT BOARD MEERUT & ORS.

Respondent(s)

[ONLY IA NO. 9881/2025 IS LISTED UNDER THIS ITEM]
IA No. 9881/2025 - APPROPRIATE ORDERS/DIRECTIONS

Date : 24-02-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Appellant(s) :

Mr. Shyam Divan, Sr. Adv.
Mr. Talha Abdul Rahman, AOR

For Respondent(s) :

Mr. Pradeep Kant, Sr. Adv.
Ms. Madhurima Tatia, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 9881/2025

1. Heard learned senior counsel appearing for the applicant(s).
2. The prayer/relief, as sought for in this application, cannot be granted at this stage.
3. List the main appeal for hearing during the month of December, 2025.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(MAMTA RAWAT)
COURT MASTER (NSH)